

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 5104
TO BE ANSWERED ON THE 27TH MARCH, 2018

REMUNERATIVE PRICES FOR AGRICULTURAL PRODUCE

5104. SHRI SUSHIL KUMAR SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the Commission constituted/recommendations made by the Government so far to provide remunerative prices over and above the farmers input cost to generate employment opportunities in agriculture sector and to promote scientific methods of farming among the farmers in the country;
- (b) the number of recommendations of various committees constituted by the Government which has been implemented so far for the welfare of farmers and to provide remunerative prices over and above the input costs to increase income of the farmers in the country and the number of such proposals pending with the Government;
- (c) the details of pending agriculture projects in the country particularly in Bihar during the last three years and the current year; and
- (d) the details of the funds allocated and spent by the Government for the said purpose, State/Union Territory-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): From time to time, commissions/committees have been constituted by the Government for agricultural development, to provide remunerative prices and to increase the income of farmers. The National Commission on Farmers (NCF) was constituted in 2004 to recommend policies, programmes and measures for agricultural development and improvement of economic well-being and standards of living of the farming community. One of the recommendation of the NCF was that minimum support price (MSP) should be at least 50 per cent higher than cost of production. A Committee was constituted in 2013 under the Chairmanship of Prof. Ramesh Chand with a view to examine the methodological issues in fixing MSP. One of the Terms of Reference (ToR) of the Committee was to examine the cost concepts for the purpose of fixing MSPs and suggest various factors for improvement so as to make it more realistic. An Inter-Ministerial Committee was constituted on 13.04.2016 under the Chairmanship of Chief Executive Officer, National Rainfed Area Authority, Department of Agriculture, Cooperation and Farmers Welfare to examine issues relating to doubling of farmers' income and recommend a strategy to achieve the same by the year 2022 through various initiatives of the Government like Soil Health Cards (SHC), production and availability of quality seeds, Pradhan Mantri Krishi Sinchai Yojana (PMKSY), e-National Agriculture Market (e-NAM), Pradhan Mantri Fasal Bima Yojana (PMFBY) and promotion of allied activities like

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dairying, poultry, beekeeping and fisheries. The Union Budget for 2018-19 has announced the pre-determined principle to keep MSPs at levels of one and half times the cost of production. The Budget for 2018-19 has also indicated that NITI Aayog in consultation with central and state governments will put in place a fool proof mechanism so that farmers will get adequate price for their produce.

(c) & (d): The Government has launched Rashtriya Krishi Vikas Yojana (RKVY) scheme in 2007 for ensuring holistic development of agriculture and allied sectors by allowing states to choose their own agriculture and allied sector development activities as per the district/state agriculture plan considering their requirement in the given topographic and climatic conditions. The Cabinet has approved the continuation of the ongoing Centrally Sponsored Scheme (State Plans) - RKVY as Rashtriya Krishi Vikas Yojana- Remunerative Approaches for Agriculture and Allied Sector Rejuvenation (RKVY-RAFTAAR) for three years i.e. 2017-18 to 2019-20 with a financial allocation of Rs. 15,722 crore with broad objectives of making farming a remunerative economic activity through strengthening the farmers' effort, risk mitigation and promoting agri-business entrepreneurship. Under RKVY-RAFTAAR, major focus is on pre & post-harvest infrastructure, besides promoting agri-entrepreneurship and innovations.

The details of ongoing agriculture projects under RKVY in country including Bihar State and the funds allocated and spent by the Government for the last three years and current year i.e from 2014-15 to 2017-18 are at Annexure I to Annexure IV.

Annexure (I) to (IV) referred to in reply of part (c) & (d) of Lok Sabha Unstarred Question No. 5104 to be answered on 27th March, 2018.

Annexure I

Statewise Allocation and Release of funds under Normal RKVY and Sub-schemes for 2014-15 as on 31.03.2015 (Release as on 31.03.2015)

Sl. No.	Name of the States	Normal RKVY		Sub Schemes												Total Allocation and Release							
		Allocation Normal RKVY	Release Normal RKVY	BGREI		Crop Diversification		NMPS		Saffron Mission		VIIDP		VIUC		AFDP #		Total Allocations for Sub Schemes	Total Allocation (Normal +Sub Schemes + Adm. Exp.)	Total Release (Sub-Schemes)	Total Release (Normal +Sub Scheme)		
				Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release						
1	Andhra Pradesh	246.95	233.43					11.37	11.37							8.75	8.75	10.00	10.00	20.12	267.07	30.11	263.54
2	Arunachal Pradesh	15.83	7.92					10.00	5.00							2.00	1.00			12.00	27.83	6.00	13.92
3	Assam	360.53	174.71	106.00	76.00			11.00	11.00							6.00	6.00			123.00	483.53	93.00	267.71
4	Bihar	391.73	391.73	151.00	151.00			15.82								6.00	3.00			172.82	564.55	154.00	545.73
5	Chhattisgarh	204.56	201.12	161.00	120.75			9.88	9.88							10.00	10.00			180.88	385.44	140.63	341.75
6	Goa	22.13						2.50								1.00				3.50	25.63	0.00	0.00
7	Gujarat	577.05	288.53					13.50								3.00	1.50			16.50	593.55	1.50	290.03
8	Haryana	226.03	183.02			124.00	58.10	10.00	5.00							12.00	6.00	5.12	2.56	146.00	372.03	71.66	254.68
9	Himachal Pradesh	73.79	73.79					9.32	9.32							3.00	3.00			12.32	86.11	12.32	86.11
10	Jammu & Kashmir	32.50	16.25					12.00	6.00	100.00	50.00					6.00	6.00			118.00	150.50	62.00	78.25
11	Jharkhand	216.66	108.33	77.00	38.50			13.28	6.32											90.28	306.94	44.82	153.15
12	Karnataka	860.89	625.38					15.28								8.00	3.00	7.68	3.84	23.28	884.17	6.84	632.22
13	Kerala	301.40	280.70					11.00	11.00							9.00	9.00			20.00	321.40	20.00	300.70
14	Madhya Pradesh	522.55	496.47					17.00	11.31							8.00	4.00			25.00	547.55	15.31	511.78
15	Maharashtra	830.99	747.09					17.50	17.50			150.00	150.00			15.00	15.00	12.50	12.50	182.50	1013.49	195.00	942.09
16	Manipur	36.85	36.85					4.15	4.15							2.00	2.00			6.15	43.00	6.15	43.00
17	Meghalaya	64.77	56.64					3.00	3.00							1.00	1.00			4.00	68.77	4.00	60.64
18	Mizoram	103.42	103.42					8.50	8.50							2.00	2.00			10.50	113.92	10.50	113.92
19	Nagaland	43.75	43.75					6.50	6.50							2.50	2.50			9.00	52.75	9.00	52.75
20	Odisha	290.93	268.87	184.00	184.00			15.20	15.20							14.00	14.00			213.20	504.13	213.20	482.07
21	Punjab	248.71	248.71			250.00	155.00	10.00	10.00											260.00	508.71	165.00	413.71
22	Rajasthan	716.55	683.28					12.00	6.00							12.00	6.00			24.00	740.55	12.00	695.28
23	Sikkim	11.48	5.74					4.00	2.00							3.50	1.75			7.50	18.98	3.75	9.49
24	Tamil Nadu	279.95	279.95					14.00	14.00							5.00	5.00			19.00	298.95	19.00	298.95
25	Telangana	180.89	165.27					8.13	8.13							6.25	6.25			14.38	195.27	14.37	179.64
26	Tripura	72.27	72.27					7.00	7.00							1.00	1.00			8.00	80.27	8.00	80.27
27	Uttar Pradesh	463.93	431.97	148.00	110.00	75.00	37.50	10.00	3.83							8.00	4.00	4.33	2.17	241.00	704.93	157.50	589.47
28	Uttarakhand	90.36	79.70					4.00								1.00	1.00			5.00	95.39	1.00	80.70
29	West Bengal	401.54	390.77	171.00	165.50			14.07	14.07							12.00	12.00			197.07	598.61	191.57	582.34
30	Other Expenditure on sub-schemes/Savings			2.00		51.00									★	6.00				59.00		0.00	0.00
	Total	7889.02	6695.66	1000.00	845.75	250.00	250.60	300.00	206.07	100.00	50.00	150.00	150.00	174.00	134.74	39.63	31.07			1974.00	9864.02	1668.23	8363.89
31	Administrative Expenses		77.97		0.09											1.00	1.25			1.00	90.00	1.34	79.31
	Grand Total	7889.02	6773.63	1000.00	845.84	# 250.00	250.60	300.00	206.07	100.00	50.00	150.00	150.00	175.00	135.99	39.63	31.07			1975.00	9954.02	1669.57	8443.20

★ Rs. 6.00 Crore Allocation for Delhi. # Allocation adjusted additional fund of Rs. 250.00 crore will be asked at a later stage.

Total Release 84.82%

Rs. 100.00 crore under the AFDP will be meet from overall saving of the Normal and Sub-Schemes.

Bringing Green Revolution to Eastern India (BGREI)
Vidarbha Intensive Irrigation Development Programme(VIIDP)
National Mission for Protein Supplements (NMPS)
Vegetable Initiative for Urban Clusters (VIUC)
Accelerated Fodder Development Programme (AFDP)

Statewise Allocation and Release of funds under Normal RKVY and Sub-schemes for 2015-16 as on 31.03.2016 (Rs. in crore)

Sl. No.	Name of the States	Normal RKVY		BGREI		Crop Diversification		Saffron Mission		VIIDP		AFDP		Allocation Total		Release Total	
		Allocation Normal RKVY	Release Normal RKVY	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Sub-Schemes	Total	Sub-Schemes	Total (Sub-Scheme + Normal RKVY)
1	Andhra Pradesh	187.51	187.51			7.87	3.94					2.41	1.21	10.28	197.79	5.15	192.66
2	Arunachal Pradesh	31.55	31.55											0.00	31.55	0.00	31.55
3	Assam	75.07	67.60	53.00	26.50									53.00	128.07	26.50	94.10
4	Bihar	88.69	73.45	75.50	37.75	0.67								76.17	164.86	37.75	111.20
5	Chhattisgarh	68.65	64.09	80.50	80.50							0.96	0.48	81.46	150.11	80.98	145.07
6	Goa	43.40	21.70											0.00	43.40	0.00	21.70
7	Gujarat	174.55	174.55			7.54								7.54	182.09	0.00	174.55
8	Haryana	93.35	91.79			49.75	49.75							49.75	143.10	49.75	141.54
9	Himachal Pradesh	28.30	28.30											0.00	28.30	0.00	28.30
10	Jammu & Kashmir	24.72	12.36					50.00	25.00					50.00	74.72	25.00	37.36
11	Jharkhand	49.18	40.63	38.50	37.69									38.50	87.68	37.69	78.32
12	Karnataka	341.44	340.68			6.00						12.50	6.25	18.50	359.94	6.25	346.93
13	Kerala	91.86	90.48											0.00	91.86	0.00	90.48
14	Madhya Pradesh	263.60	263.60									0.97	0.49	0.97	264.57	0.49	264.09
15	Maharashtra	363.00	363.00			0.11				75.00	75.00			75.11	438.11	75.00	438.00
16	Manipur	20.46	20.46											0.00	20.46	0.00	20.46
17	Meghalaya	16.52	8.26											0.00	16.52	0.00	8.26
18	Mizoram	16.61	19.39											0.00	16.61	0.00	19.39
19	Nagaland	25.25	25.25											0.00	25.25	0.00	25.25
20	Odisha	193.18	185.96	92.00	92.00	0.09						14.40	14.40	106.49	299.67	106.40	292.36
21	Punjab	140.94	70.47			75.00	37.50							75.00	215.94	37.50	107.97
22	Rajasthan	337.63	323.55									4.84	2.42	4.84	342.47	2.42	325.97
23	Sikkim	24.35	4.07											0.00	24.35	0.00	4.07
24	Tamil Nadu	259.74	259.74			0.20								0.20	259.94	0.00	259.74
25	Telangana	129.91	129.91			0.39						12.00	6.00	12.39	142.30	6.00	135.91
26	Tripura	21.54	21.54											0.00	21.54	0.00	21.54
27	Uttar Pradesh	280.81	140.41	74.00	37.00	1.43						1.92		77.35	358.16	37.00	177.41
28	Uttarakhand	40.03	36.20											0.00	40.03	0.00	36.20
29	West Bengal	199.06	199.06	85.50	85.50	0.70								86.20	285.26	85.50	284.56
	Total States	3630.90	3295.56	499.00	396.94	149.75	91.19	50.00	25.00	75.00	75.00	50.00	31.25	823.75	4454.65	619.38	3914.94
30	Delhi	1.50													1.50		0.00
31	Puducherry	1.51	0.76												1.51		0.76
	Total 3601+3602	3633.91	0.76	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	3.01	0.00	0.76
32	Andman & Nicobar	4.70	2.35												4.70		2.35
33	Chandigarh	0.31													0.31		0.00
34	D & N Haveli	5.43													5.43		0.00
35	Daman & Diu	0.94													0.94		0.00
36	Lakshadweep	0.63													0.63		0.00
	Total Uts	15.02	3.11	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	15.02	0.00	3.11
	National Level/2401(BGREI)	29.08	26.22	1.00	0.33	0.25	0.13								31.86	0.46	26.68
	Grand Total (States+Uts+Other)	3675.00	3321.78	500.00	397.27	150.00	91.32	50.00	25.00	75.00	75.00	50.00	31.25	825.00	4501.53	619.84	3942.38

Note : Rs.50.00 crore for AFDP. (State-wise break-up of AFDP will be provided by the concerned Division's)

Statewise Allocation and Release of funds under Normal RKVY and Sub-schemes for 2016-17 as on 31.03.2017 (Rs. in crore)

Sl. No.	Name of the States	Normal RKVY		BGREI		COP		RPS		FMD		Rice Paddy		Bee Keeping		Rainfed Mission		AFDP		Allocation Total		Total Release		
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Sub-Schemes	Total	Normal RKVY	Sub-Schemes	Total (Sub-Scheme + Normal RKVY)
1	Andhra Pradesh	207.38	207.38			9.45	9.45											11.62	5.76	20.97	228.35	207.38	15.21	222.59
2	Arunachal Pradesh	21.35	10.68					2.00	1.00	0.47	0.24									2.47	23.82	10.68	1.24	11.92
3	Assam	145.22	91.54	106.80	106.80			2.00		10.63	4.78	13.50	6.75	1.60	0.58					134.53	279.75	91.54	118.91	210.45
4	Bihar	161.12	45.08	87.30	43.65	0.80	0.40	3.00	1.50			6.00								97.10	258.22	45.08	45.55	90.61
5	Chhattisgarh	78.90	78.90	99.30	99.30			2.00	1.00	11.10	4.84	9.00	9.00							121.40	200.30	78.90	114.14	193.04
6	Goa	20.69	10.35																	0.00	20.89	10.35	0.00	10.35
7	Gujarat	291.22	145.61			9.05	2.50	15.00	7.20											24.05	315.27	145.61	9.70	155.31
8	Haryana	115.46	109.88			33.94	16.97	3.00												36.94	152.40	109.88	16.97	126.85
9	Himachal Pradesh	49.92	49.92							2.84	2.84									2.84	52.76	49.92	2.84	52.76
10	Jammu & Kashmir	36.03	16.16							3.50	1.36					49.37	20.97			52.87	88.50	16.16	22.33	38.49
11	Jharkhand	82.65	41.32	68.80	28.40					9.82		6.00	3.00							72.62	155.27	41.32	31.40	72.72
12	Karnataka	226.76	226.76			7.20	3.97	3.00	1.50									10.08	10.08	20.28	247.04	226.76	15.55	242.31
13	Kerala	157.71	92.76																	0.00	157.71	92.76	0.00	92.76
14	Madhya Pradesh	427.38	202.62							27.51	10.87									27.51	454.89	282.62	10.87	293.49
15	Maharashtra	393.16	250.91			0.13		3.00												3.13	396.29	250.91	0.00	250.91
16	Manipur	27.45	11.86					2.00	0.97	0.32										2.32	29.77	11.86	0.97	12.83
17	Meghalaya	18.28	9.73					1.00	0.49	0.91	0.41									1.91	20.19	9.73	0.80	10.63
18	Mizoram	23.91	19.56					2.00	1.00	0.04	0.02									2.04	25.95	19.56	1.02	20.58
19	Nagaland	34.67	34.67					2.00		0.27	0.27									2.27	36.94	34.67	0.27	34.94
20	Odisha	215.75	215.75	102.50	102.50	0.11		3.00		12.23	12.23	9.00	4.43							126.84	342.59	215.75	119.16	334.91
21	Punjab	178.03	89.02			79.47	6.79	3.00												82.47	260.50	89.02	6.79	95.81
22	Rajasthan	261.68	261.68															0.60	0.30	0.60	262.28	261.68	0.30	261.98
23	Sikkim	14.57	14.33							0.14	0.07									0.14	14.71	14.33	0.07	14.40
24	Tamil Nadu	143.15	202.87			0.24		4.00	2.00											4.24	147.39	202.87	2.00	204.87
25	Telangana	427.38	256.75			0.47	0.24													0.47	427.85	256.75	0.24	256.99
26	Tripura	33.46	33.46							0.95	0.95									0.95	34.41	33.46	0.95	34.41
27	Uttar Pradesh	202.67	92.17	81.50	78.09	37.81	31.63													119.31	321.98	92.17	109.72	201.89
28	Uttarakhand	43.91	43.91							2.96	2.66									2.96	46.87	43.91	2.66	46.57
29	West Bengal	233.90	174.09	94.80	94.80	0.83	0.42			16.94	8.47	6.00	3.00							118.57	352.47	174.09	106.69	280.78
	Total States	4273.76	3119.70	629.00	553.54	179.50	72.37	50.00	16.66	100.63	50.01	49.50	26.18	10.04	0.58	49.37	20.97	22.20	16.14	1090.24	5364.00	3119.70	756.45	3876.15
30	Delhi	1.50																		0.00	1.50	0.00	0.00	0.00
31	Puducherry	1.51																		0.00	1.51	0.00	0.00	0.00
	Total 3601+3602	3.01																		0.00	3.01	0.00	0.00	0.00
32	Andman & Nicobar	4.69	2.35																	0.00	4.69	2.35	0.00	2.35
33	Chandigarh	0.31								0.02										0.02	0.33	0.00	0.00	0.00
34	D & N Haveli	5.42																		0.00	5.42	0.00	0.00	0.00
35	Daman & Diu	0.94																		0.00	0.94	0.00	0.00	0.00
36	Lakshadweep	0.63																		0.00	0.63	0.00	0.00	0.00
	Total Uts	15.00	2.35							0.02										0.02	15.02	2.35	0.00	2.35
	National Level/2401(BGREI)	18.98	15.92	1.00		0.50					0.50									2.00	20.98	15.92	0.00	15.92
	Grand Total (States+Uts+Other)	4307.74	3135.62	630.00	553.54	180.00	72.37	50.00	16.66	100.65	50.01	50.00	26.18	10.04	0.58	49.37	20.97	22.20	16.14	1092.26	5400.00	3135.62	756.45	3892.07

Reclamation of Problem Soil (RPS)

Foot and mouth disease (FMD)

Additional Fodder Development Programme (AFDP)

Annexure (I) to (IV) referred to in reply of part (c) & (d) of Lok Sabha Unstarred Question No. 5104 to be answered on 27th March, 2018.

Annexure IV

Sector-wise Allocation and Release of funds under Normal RKVY and Sub-schemes for 2017-18 as on 20.03.2018

(Rs. in crore)

Sl. No.	Name of the States	Normal RKVY		Bringing Green Revolution to Eastern India (BGR-EI)		Crop Diversification Programme (CDP)		Reclamation of Problem Soil (RPS)		Foot & Mouth Disease (FMD)		Peri Urban		Swachh Bharat		Drought/RRM (Natural Resource Management)		Accelerated Fodder Development Programme (AFDP)		Saffron Mission		Total Sub-Scheme		Grand Total	
		Allocation Normal RKVY	Release Normal RKVY	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	206.51	206.51			2.10	1.05								0.00	4.00	0.00	1.28	0.64			7.38	1.69	213.89	208.20
2	Arunachal Pradesh	40.51	10.13					1.00	0.50	0.41	0.00				0.00							1.41	0.50	41.92	10.63
3	Assam	202.93	187.14	76.28	38.14			0.50	0.00	7.28	0.00	4.00	0.00		0.00							88.06	38.14	290.99	225.28
4	Bihar	111.62	25.07	62.39	41.20	0.18	0.09	1.50	0.75						2.20							64.07	44.24	175.69	59.31
5	Chhattisgarh	89.10	68.54	70.98	66.49			1.00	0.50	5.00	2.50				0.00							76.98	69.49	166.08	138.03
6	Goa	17.77	8.89												0.00							0.00	0.00	17.77	8.89
7	Gujarat	199.97	185.18			2.01	0.52	11.00	7.50			3.95	0.00		0.00			3.20	1.50			20.16	9.52	220.13	194.70
8	Haryana	110.11	48.61			7.55	7.55	0.50	0.00			3.95	0.00		0.00							12.00	7.55	122.12	56.16
9	Himachal Pradesh	22.94	22.94							1.48	0.00				0.00							1.48	0.00	24.42	22.94
10	Jammu & Kashmir	29.52	14.76							3.05	0.00				0.00					81.27	10.00	84.32	10.00	113.84	24.76
11	Jharkhand	84.08		40.59	0.00					4.10	0.00				0.60							44.69	0.60	128.77	0.60
12	Karnataka	238.63	216.32			1.80	0.80	1.50	0.75			4.00	0.00		0.00	16.75	0.00	2.24	1.12			26.09	2.67	264.72	218.99
13	Kerala	128.44	51.50												0.00							0.00	0.00	128.44	51.50
14	Madhya Pradesh	226.23	198.10							10.50	0.00				0.00							10.50	0.00	236.73	198.10
15	Maharashtra	408.32	374.62			0.03	0.00	3.00	0.00			3.95	0.00		0.00			4.32	0.00			11.30	0.00	419.62	374.62
16	Manipur	15.88	6.67					1.00	0.50	0.29	0.00				0.00							1.29	0.50	17.17	7.17
17	Meghalaya	19.81	9.91					0.50	0.50	0.79	0.00				0.00							1.29	0.50	21.10	10.41
18	Mizoram	9.40	8.20					1.00	1.00	0.03	0.00											1.03	1.00	10.43	9.20
19	Nagaland	55.34	49.66					2.00	2.00	0.23	0.00											2.23	2.00	57.57	51.66
20	Odisha	205.19	102.59	73.27	35.91	0.03	0.01	0.50	0.00	6.11	0.00	3.94	0.00									83.85	35.92	289.04	138.51
21	Punjab	269.86	129.92			17.66	0.00	3.00	1.50			3.95	0.00									24.61	1.50	284.47	131.42
22	Rajasthan	232.64	232.65													4.00	0.00	4.64	2.32			8.64	2.32	241.28	234.97
23	Sikkim	5.97	2.99							0.12	0.00											0.12	0.00	6.09	2.99
24	Tamil Nadu	222.09	222.09			0.05	0.14	2.00	2.00													2.05	2.14	224.14	224.23
25	Telangana	127.58	63.80			0.10	0.05															0.10	0.05	127.68	63.85
26	Tripura	39.55	28.39							0.83	0.00											0.83	0.00	40.38	28.39
27	Uttar Pradesh	369.03	214.52	58.25	39.13	8.40	6.06								6.85			4.32	2.16			70.97	54.20	440.00	268.72
28	Uttarakhand	84.13	48.37							1.58	0.79				1.35							1.58	2.14	85.71	50.51
29	West Bengal	230.67	186.35	67.74	67.74	0.19	0.09			8.20	0.00											76.13	67.83	306.80	254.18
	Total States	3993.84	2924.39	449.50	288.61	39.90	16.36	30.00	17.50	50.00	3.29	27.76	0.00	36.00	11.00	24.75	0.00	20.00	7.74	81.27	10.00	759.18	354.51	4753.01	3278.90
30	Delhi	3.31																				0.00	0.00	3.31	0.00
31	Puducherry	2.66																				0.00	0.00	2.66	0.00
	Total 3601+3602	5.97																				0.00	0.00	5.97	0.00
32	Andman & Nicobar	2.30	1.15																			0.00	0.00	2.30	1.15
33	Chandigarh	0.15																				0.00	0.00	0.15	0.00
34	D & N Haveli	2.86																				0.00	0.00	2.86	0.00
35	Daman & Diu	0.45																				0.00	0.00	0.45	0.00
36	Lakshadweep	0.30																				0.00	0.00	0.30	0.00
	Total Uts	12.04	1.15																			0.00	0.00	12.04	1.15
	National Level/2401(BGREI)	21.50	28.36	0.50											6.85	0.25	0.00					0.75	6.85	22.25	35.21
	Unallocated (CDP)					0.10	0.00							0.00								0.10	0.00	0.10	0.00
	Grand Total (States+Uts+Other)	4027.37	2953.90	450.00	288.61	40.00	16.36	30.00	17.50	50.00	3.29	27.76	0.00	36.00	17.85	25.00	0.00	20.00	7.74	81.27	10.00	760.03	361.35	4750.00	3315.25

Allocation adjusted additional fund of Rs. 48.89 crore will be asked at a later stage from overall savings.
